

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/527/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : ARUPPUKOTAI SRI JAYAVILAS LTD NAME OF THE RESPONDENT(S) : SRI RENGA CREATIVE APPARELS INDIA PVT LTD UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 S.No. NAME (IN CAPITAL) SIGNATURE DESIGNATION REPRESENTATION BY WHOM B. Dhanaray SAM JAYARAJ HOUSTON

<u>ORDER</u>

Counsels for both the parties are present. There are communications between the Petitioner and the Corporate Debtor. The same is placed on record. Counsel for the Corporate Debtor prayed for time to file schedule for payment and bring one DD in order to show the bona-fide. At request, time is enlarged. Put up on 12.01.2018 at 10.30 A.M.

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FOR.

M/S. SARVABHAUMAN

ASSOCIATES